

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**Cr.M.P. No. 3762 of 2019**

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Phool Chand Ram Mahto @ Ful Chand Mahto & Ors. .... Petitioners

-- Versus --

The State of Jharkhand and Anr. .... Opposite Parties

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioners :-

For the State :-

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**7/19.04.2021** This criminal miscellaneous petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work for a week in view of sudden surge of Covid-19 pandemic and that is why the lawyers are not appearing today.

In that view of the matter, let this matter be listed after two weeks.

**( Sanjay Kumar Dwivedi, J)**

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